

ने विभिन्न राजनीतिक प्रतिनिधियों से बात-चीत करने के बाद यहां पर एक सिटी कौंसिल के निर्माण का फ़ैसला कर लिया है। मैं यह जानना चाहता हूँ कि क्या वाकई सिटी कौंसिल बनाने का फ़ैसला किया गया है।

श्री नन्दा : मंत्रौपालिटन कौंसिल बनाने की बात है और यह भी उन तजवीजों का एक हिस्सा है।

Dr. L. M. Singhvi: May I know whether Government are in a position to tell us that the question of creating a High Court for Delhi will also be decided at the same time, and whether they are prepared to give any date for the decision?

Shri Nanda: That is a separate question.

श्री भागवत झा आजाद : क्या यह बात सच है कि जिन राजनीतिक पार्टियों ने इस सम्बन्ध में अपने दिवार माननीय मंत्री जी के सामने व्यक्त किये हैं, उन में किसी भी एक प्रश्न पर कहीं भी कोई समता नहीं है ?

श्री नन्दा : कई बातों में उन की एक राय है।

Shrimati Savitri Nigam: May I know whether the majority of representatives of various groups have expressed their view that a popular set-up for Delhi should be given?

Shri Nanda: This question has been asked again and again and I have given a definite answer in the negative.

Shri P. R. Chakraverti: May I know what steps have been taken to fulfil the assurances given to the people of Delhi in the general elections by the ruling party?

Shri Nanda: It is too vague.

Shri Warrior: What are the main reasons or circumstances which keep

the Government back from coming to an early decision?

Mr. Speaker: That he has given.

Shri Warrior: It was given in Hindi, I could not make out.

Mr. Speaker: Still the consultations are going on with the various parties.

श्री विभूति मिश्र : चूँकि दिल्ली भारत की राजधानी है, इसलिए क्या सरकार उन लोगों से भी यह दर्याप्त करना चाही है कि वे यहां पर किस प्रकार का प्रशासन चाहते हैं, जोंकि दिल्ली के नहीं हैं, लेकिन दिल्ली में रहते हैं ?

श्री नन्दा : अगर किसी को अपनी राय जाहिर करनी हो, तो वह भेज सकते हैं।

Shri Sonavane: Has the previous experience of the running of the Delhi Government been taken into consideration by the Central Government in coming to a decision?

Shri Nanda: This is an elementary consideration.

Autonomy for Hill Districts of Assam

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- *33. { **Shri P. C. Borooah:**
Shri Maheswar Naik:
Shri Harish Chandra Mathur:
Shri Bibhuti Mishra:
Shri Indrajit Gupta:
Shri P. R. Chakraverti:
Shri C. K. Bhattacharyya:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government have re-viewed their decision for grant of autonomy to Hill districts in Assam in the light of the discussions the Assam Members of Parliament had with the Prime Minister recently; and

(b) if so, how the decision has been modified or revised?

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis): (a) and (b). The Prime Minister gave an interview to certain Members of Parliament from Assam on the 21st December, 1963. Thereafter, certain clarifications were given to the Members. The proposals have not been modified.

Shri P. C. Borooah: When the pre-independent Assam State has already been fragmented into a number of pieces, what are the reasons which prompted the Government to make the Hill Districts of Assam a highly autonomous body, and what are the principal subjects that are going to be transferred to that body over which the Assam Government and the Assam Assembly will not have any jurisdiction?

Shri Hajarnavis: The over-all consideration, of course, is the good of the people of Assam and the good of the people of the Hill Districts, but there is no definite proposal about transfer. The proposal was to appoint a commission, and the commission would work out the details.

Shri P. C. Borooah: May I know whether Government's attention has been drawn to the resolution passed by the joint sitting of the Assam Congress Party and the Assam Parliamentary Congress Party stating that while they do not oppose giving more autonomy to the Hill Districts, they are virtually opposed to the offer, as it purports to cut democracy at the very root?

Mr. Speaker: It should be a supplementary question, not a speech, it ought to be short.

Shri P. C. Borooah: May I know whether....

Mr. Speaker: Only one 'whether' should be there at a time in one supplementary.

Shri P. C. Borooah: I want to know whether they passed a resolution stat-

ing that they are virtually opposed to the offer as it cuts at the very root of democracy.

Shri Hajarnavis: Of course, it has been taken into consideration.

Shri Harish Chandra Mathur: Let the answers be given a little more loudly.

Shri P. C. Borooah: I have not heard the reply.

Mr. Speaker: That is also under consideration.

Shri Harish Chandra Mathur: May I know the broad outlines and nature of the offer made by the hon. Prime Minister to the Hill people, and if it was acceptable to them by and large; if so, why it has not been implemented?

Shri Nanda: The broad concept was that the maximum autonomy is to be extended to this area.

Shri Harish Chandra Mathur: I want the outline, not the concept.

Shri Nanda: The outline can be placed on the Table of the House or sent to the hon. Member.

Mr. Speaker: He will appreciate that a decision has to be taken.

Shri Harish Chandra Mathur: It could be given in one or two minutes' time: the broad features and the outline of the offer given by the Prime Minister.

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): It is clear that the first thing was that the unity of Assam should continue. Subject to that, greater autonomy should be given to the hill districts. Under the present Act they have a little measure of autonomy. That was to be increased greatly, financially, administratively and otherwise. All that was subject to a com-

mission being appointed to consider the whole thing and it has to recommend what should be done.

Shri Hari Vishnu Kamath: May I request that the Prime Minister may speak seated?

Shri Jawaharlal Nehru: I am not speaking much. I am grateful to the hon. Member but I am not speaking much.

Shri Swell: A straight offer was made by the Prime Minister to the representatives of the hill people and in response to that offer the hill people in their conference have appreciated the Prime Minister's sincere efforts and have requested for a further interview with him in order to have certain points clarified. The Prime Minister knows the problems of Assam and of the hill people much better than anybody else in this country and his word has much value in this country and in the world. In this context may I know whether it is the Government's intention to revise that offer unilaterally at the instance of certain Members of Parliament from Assam excluding Mr. Hem Barua, at his request who have always been known for their anxiety to dominate over the hill people....

Mr. Speaker: Order, order. He should put only a supplementary question.

Shri Swell: Is it the intention of Government to revise that offer unilaterally without referring it to the people to whom the offer was made?

Shri Jawaharlal Nehru: There is no such intention. As a matter of fact the offer has not been formally accepted. This was the general approach to the question which was to be referred to a commission. The commission has not yet been appointed because the general approach has not yet been accepted.

Shri Indrajit Gupta: I would like to know whether it is not a fact that the Prime Minister's proposals for vesting quite a large measure of

autonomy on the hill districts has been opposed by a large number of Congress Members of Parliament from Assam on the ground that in the event of such an autonomy being established the Congress ruling party would lose its majority....

Mr. Speaker: Order, order. No insinuations or innuendos.

Shri Indrajit Gupta: No innuendo; it is widely reported in the Press.... (Interruptions). I want to know whether such a representation has been made and whether Government will succumb to it or not.

Mr. Speaker: The question that can be asked is: whether such a representation has been made—that is all.

Shri Jawaharlal Nehru: I do not personally know of any representation. I know that various representations have been received, but I do not remember anything of that type.

श्री विभूति मिश्र : मैं जानना चाहता हूँ कि प्रधान मंत्री जी ने जो हिल डिस्ट्रिक्ट्स को अधिकार देने का निर्णय किया है उसके बारे में असम सरकार की क्या राय है ?

गृह-कार्य मंत्री (श्री नन्दा) : असम गवर्नमेंट को मॉटे तौर पर ये चीजें मंजूर हैं, लेकिन जिस तरह से ट्राइब से प्रतिनिधि दैरिफिकेशन चाहते हैं वैसे ही असम सरकार को भी जरूरत पड़ी कि वह इस बात को और अच्छी तरह समझ लें ।

Shri Hem Barua: I am not a neo-imperialist. I do not want to dominate anybody, even my wife!

Mr. Speaker: It is not a personal explanation.

Shri Hem Barua: Originally, the Prime Minister made an offer that was known as the Scottish pattern of autonomy for the Hill people. Now, as I understand it, he has made a new offer. May I know what is the difference

between these two offers, the Scottish pattern and the new offer?

श्री नन्दा : स्कॉटिश पैटर्न तो एक नाम है

Shri Jawaharlal Nehru: I do not know what the hon. Member means by this difference between two offers.

Mr. Speaker: He says originally it was on the Scottish pattern.

Shri Hem Barua: The first was the Scottish pattern. This is a nameless pattern, a new pattern, a new offer. I want to know the difference between the two patterns, the Scottish pattern and the new pattern.

Mr. Speaker: If he knows that this is a different one, then he knows there is a difference!

Shri Hem Barua: I want to know the difference in concrete terms.

Shri Jawaharlal Nehru: There is no difference. The words "Scottish pattern" were used because of a particular element in the proposals; that was, that the members from the Hill areas would, apart from any law, be agreeable to any legislation that applies to them like in Scotland. There, there is a convention that the Scottish people's representatives in Parliament should agree to it. So far as that was concerned, it was the Scottish pattern; not in regard to other matters.

Shri C. K. Bhattacharyya: May I know whether it has been explained to the Hill people that the Congress Members in Parliament acted in their interest, and whether their reaction to the representation made by the Congress Members of Parliament has been received in any way?

Shri Jawaharlal Nehru: I do not know. On this matter, I interviewed members of the Hill People's Conference sometime ago, and we discussed the matter. I made certain proposals which they said they would like to

consider fully further and they went away. There is no question of my explaining other people's attitude to them.

Shri Joachim Alva: May I suggest,.....

Mr. Speaker: Order, order. It is a suggestion.

Shri Joachim Alva: The hon. Sardar Vallabhbhai Patel and the hon. Pandit Govind Vallabh Pant sat and answered the questions. So, I suggest that the hon. Prime Minister may sit and answer questions.

Mr. Speaker: Next question.

Script for all Indian Languages

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*34. { **Shri Shree Narayan Das:**
Shri Prakash Vir Shastri:
Shri Yashpal Singh:
Shri R. G. Dubey:
Shri Vishram Prasad:
Shri G. Mohanty:

Will the Minister of Education be pleased to state:

(a) whether the Government of India are aware of any movement for having one script for all Indian languages; and

(b) if so, the reaction of Government thereto and the help and encouragement given by Government for the movement?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darsan): (a) and (b). A statement is laid on the Table of the House.

STATEMENT

(a) and (b). While Government are not aware of any organised movement as such for having one script for all the Indian languages, the question of adoption of a common script was considered by the Official Languages Commission who were of the opinion that a beginning might be made at a proper time to make the